# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS <br> LOK SABHA <br> UNSTARRED QUESTION NO. 1238 <br> TO BE ANSWERED ON 23.11.2016 <br> IZZAT PASSES 

1238. SHRI SURESH C. ANGADI:

Will the Minister of RAILWAYS be pleased to state:
(a) whether the Railways are issuing Izzat season passes for the commuters;
(b) if so, the number of passes issued during the last three years, State-wise/zone-wise; and
(c) the steps taken in obtaining the passes hassle free by the railway commuters?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)
(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1238 BY SHRI SURESH C. ANGADI TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING IZZAT PASSES
(a): Yes, Madam. Izzat Monthly Season Tickets(MSTs) priced at ₹25/- are issued to persons working in unorganized sectors with monthly income upto ₹1500/- including BPL Card Holders on the production of the prescribed income certificate and residence proof.
(b): Zone-wise number of IZZAT MSTs issued during the last three years are as under:

| Zonal Railway | Year |  |  |
| :--- | ---: | ---: | ---: |
|  | $2013-14$ | $2014-15$ | $2015-16$ |
| Northern | 12332 | 6160 | 2111 |
| North Central | 10398 | 4316 | 5891 |
| North Western | 1886 | 542 | 543 |
| North Eastern | 2760 | 568 | 496 |
| Central | 5420 | 1020 | 816 |
| Western | 160068 | 8099 | 8022 |
| West Central | 33447 | 1097 | 1588 |
| Southern | 29955 | 10939 | 8442 |
| South Western | 56984 | 40735 | 72016 |
| South Central | 166703 | 1647 | 262 |
| Eastern | 1540109 | 70469 | 69094 |
| East Central | 10485 | 2027 | 1881 |
| South Eastern | 171033 | $\mathbf{8 3 4 4}$ | 6669 |
| East Coast | 2979 | 2619 | 4181 |
| South East Central | 6826 | 403 | 206 |
| Northeast Frontier |  | 6148 | 7230 |

Railways lines straddle across beyond State boundaries. Hence, State-wise figures are not maintained.
(c): IZZAT MST is issued on demand on production of requisite income certificate and residence proof as provided under the rule.

